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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CCP 162/89 in
O.A. NO. 763/89

Monday, this the 11th day of April, 1994

SHRI N. DHARMADAN (J)
SHRI P.T. THIRUVENGADAM (A)

1. Mahinder Singh,
House No. 1407, Pana-Paposian,
Narela, Delhi 110 040.
2. Subhash Chander,
House No. 131/15,
Pushp Vihar, Sector-I,
New Delhi 110 017.

.. Applicants

By Advocate Shri D.C. Verma

v/s

1. Mr. S.K. Singh,
Foreign Secretary,
Govt. of India, Min. of External
Affairs, New Delhi - 11.
2. Mr. Prakash Shah,
Additional Secretary (Admn),
Min. of External Affairs,
South Block, New Delhi - 11.
3. Mr. R.S. Rathore,
Joint Secretary (Admn),
-do-
4. Mr. Deepak Ray, Director (ADP),
-do-
5. Mr. M.S. Grover,
Under Secretary (Cadre),
Min. of Ex. Affairs, Akbar Bhavan,
New Delhi 110 021.
6. Mr. P.M. Meena,
Under Secretary (PD),
-do-

.. Respondents

By Advocate Shri N.S. Mehta (Not present)

ORDER

N. DHARMADAN (J)

The learned counsel for the applicants submits that he is not pressing the CCP and he seeks permission to withdraw the CCP. Accordingly we dismiss the CCP as withdrawn.

P.D. 24

(P.T. THIRUVENGADAM)
MEMBER (A)

N. Dharmadan
(N. DHARMADAN)
MEMBER (J)

11.4.94.